

**Criminal activities in coaches at railway yards**

3061. SHRI D.P. TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that criminal activities are occurring in unattended coaches stationed at railway yards in Mumbai;
- (b) if so, the number of such incidents occurred, during the last three years; and
- (c) the steps Government would take to prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (c) A negligible number of criminal activities has been reported in unattended coaches stationed at railway yard in Mumbai during the last three years, details of which are given as under:—

Year	No. of cases of criminal activities reported in unattended coaches stationed in yard in Mumbai
2011	1
2012	3
2013	1

Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. However, Railway Protection Force (RPF) with available resource supplements the efforts of GRP.

The following measures are being taken by Railway to prevent criminal activities in yards:—

1. Railway Protection Force personnel are deployed in the Godowns and Yards for patrolling duties.
2. Proper locking of stabled coaches is ensured in coordination with concerned departments.
3. Proper lighting arrangements have been made in the Godowns and Yards.
4. Unauthorised persons are prevented from entering into Godowns and Yards.

5. Extra vigil is kept on movement of suspicious characters in the Godowns and Yards.

**Norms for providing hygienic food in trains**

3062. SHRI D.P. TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government has decided to set norms for providing hygienic food in trains, if so, the details thereof; and

(b) whether it is also a fact that base kitchens, from where the food is supplied to the trains, are not hygienic, if so, the steps Government is taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) Yes, Sir. It is a continuous endeavour by the Indian Railways to provide good quality hygienic food to Railway passengers. A detailed quality assurance programme has been defined in the New Catering Policy. To improve the quality of catering services in the trains, a mechanism for monitoring and supervision has been put in place by deploying railway personnel, who check quality and hygiene through regular, surprise and periodical inspections and take corrective action. In addition, regular passenger satisfaction surveys are also conducted. Catering Services Monitoring Cell with a toll free number 1800-111-321 at national level has been set up for real time redressal of complaints.

(b) No, Sir. To ensure that food supplied from base kitchens is hygienic, steps taken include (i) a transparent contract awarding, management and monitoring procedure has been laid down wherein modern and mechanized base kitchens are to be setup on the railway premises, (ii) Detailed Hygiene and Quality Parameters have been laid down in the Standard Bid Document (SBD) which define the procedures for procurement of raw materials, storage of food, preparation procedures, holding of cooked food, packaging of food, food equipments, avoidance of cross-contamination of food, kitchen structure, staff training, disposal of wastes in kitchens, personal hygiene, guidance for food handlers, in-house audit etc. (iii) The base kitchens are to be approved and supervised by the Railways and are to have ISO-22000 certification, (iv) Third Party Audit has been made a part of the Standard Bid Document (SBD) so as to strengthen the monitoring of catering services.

**High Speed Rail Project**

3063. SHRI VIVEK GUPTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any High Speed Rail Project has been initiated by Railways;

(b) if so, the infrastructure requirement for such a project;